NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/27/2016

NAME OF THE PETITIONER(S)

: S. Padma and Another

NAME OF THE RESPONDENT(S)

: Marutham Farms Pvt Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Dr. Pelitioner

De Sanlerp. Kurner.
Por Herri Stanken. Man

2. J. BALAKUMAN

P. THANGARAJAN-RIDRZ. IN PERSON.

ORDER

Counsel for the Petitioner present and filed an amended petition. The same is taken on record. Counsel for the Respondent also present and prayed for time to make submissions. At request, time is enlarged. Put up on 28.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)